



\$~16

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 6794/2022

ANITA JHAPetitioner

Through: Mr. Ankur Chhibber, Adv.

versus

UNION OF INDIA AND ORSRespondents

Through: Mr. Ajaypal, Law Officer CRPF, Insp. Athurv CRPF, Mr Ramniwas

Yadav, CRPF.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

> ORDER (ORAL) 29.07.2025

%

- **1.** Mr. Chhibber, learned Counsel for the petitioner, on instructions from his client, seeks to withdraw the petition.
- **2.** The writ petition is dismissed as withdrawn.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

JULY 29, 2025/AT

W.P.(C) 6794/2022 Page 1 of 1